

(c) whether any, if so, what assistance has been given for new embankments?

The Minister of State in the Ministry of Irrigation and Power (Shri K. L. Rao): (a) to (c). The Government of India have given financial assistance to the State Government by way of loans for execution of approved flood control measures, which include improving and strengthening of the existing embankments, as also construction of new embankments. The financial assistance is not given specifically for any particular category of flood control measures but for approved schemes as a whole. The loan assistance given during the last three Plans for flood control schemes in Bihar is as follows:—

Plan	(Loan Assistance (Rs. in lakhs)
First Plan	200.00
Second Plan	834.50
Third Plan	232.64

The above figures are exclusive of the flood control share of Kosi Project.

वाई० डब्ल्यू० सी० ए० होस्टल

2266. श्री भागवत झा राजावत :
 श्री सुबोध हंसदा :
 श्री म० सा० द्विवेदी :
 श्री प्र० चं० बरुआ
 श्री स० चं० सामन्त :
 डा० म० मो० दास :

क्या निर्माण, आवास तथा नगरीय विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) नई दिल्ली स्थित वाई० डब्ल्यू० सी० ए० होस्टल में कितनी ईसाई और गैर-ईसाई लड़कियां रहती हैं ; और

(ख) क्या इस होस्टल में किसी जाति तथा धर्म (क्रीड) के भेद-भाव के बिना सभी लड़कियों पर नियम, विनियम तथा अग्रिकार समान रूप से लागू होते हैं?

निर्माण, आवास तथा नगरीय विकास मंत्री (श्री मेहर चन्द खन्ना) : (क)

ईसाई	33
गैर ईसाई	60

(ख) हमें कोई शिकायत नहीं मिली है ?

Tax Evasion by Firms in Rudrapur

2267. **Shri Ram Sewak Yadav:**
Shri Yashpal Singh:
Shri Hukam Chand
Kachhavaia:
Shri Bade:
Shri Vishram Prasad:
Shri Utiya:
Shri Madhu Limaye:

Will the Minister of Finance be pleased to refer to the reply given to Unstarred Question No. 4002 on the 1st September, 1966 regarding tax evasion by firms in Rudrapur and state the further action taken by Government in the matter?

The Minister of Finance (Shri Sachindra Chaudhuri): In regard to income-tax dues, investigations are still in progress. For assessment of the estate of Shri Ram Prasad (Deceased) under the Estates Duty Act, proceedings under that Act have been initiated.

Gold Seized at Manmad Railway Station

2268. **Shri Ram Sewak Yadav:**
Shri Yashpal Singh:
Shri Madhu Limaye:
Dr. Ram Manohar Lohia:

Will the Minister of Finance be pleased to refer to the reply given to